

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 03<sup>rd</sup> September, 2024 at 02.30 p.m. ;**

### **I**

The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Bharat P. Deshpande** will take up the matter as per the board notified separately.

### **II**

Soon after the Division Bench work is over the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters as per the board already notified.

### **III**

Soon after the Division Bench work is over, the **Hon'ble Shri Justice Bharat P. Deshpande Justice** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 02.09.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**